

ITEM NO.6

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL Diary No(s).38683/2019

KAMREY ALAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.171203/2019-CONDONATION OF DELAY IN FILING and IA No.171205/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.171204/2019-EXEMPTION FROM FILING O.T. and IA No.171202/2019-EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 03-02-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBERS]

For Petitioner(s)

Mr. Shakil Ahmed Syed, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As per the surrender certificate on record, the Appellant-Accused Mr. Kamrey Alam has surrendered on 07.01.2020.

Delay, if any, in filing the proof of surrender is condoned.

Office to proceed.

(POULAMI PAUL)
SENIOR PERSONAL ASSISTANT

(NISHA TRIPATHI)
BRANCH OFFICER